

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:1069  
ANSWERED ON:20.03.2012  
BASE DEPOTS OF FCI  
Nagar Shri Surendra Singh

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Food Corporation of India proposes to set up base depots in the country particularly in Gautam Buddh Nagar and Bulandshahar districts of Uttar Pradesh;
- (b) if so, the details thereof and the time by which the said depots are likely to be set up; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)&(b): Supply of foodgrains under various schemes of Government of India can be made from any of the depots with the Food Corporation of India. Hence, all the depots of FCI are considered as base depots. To open more depots in the country due to the increased procurement of foodgrains and to reduce the storage under Cover and Plinth (CAP), the Government formulated the Private Entrepreneur Guarantee (PEG) Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). A capacity of about 151 lakh tonnes is to be created under the scheme in 19 states. Under the PEG Scheme, a capacity of 10,000 MT has been approved for Gautambudh Nagar district but no capacity has been approved for Bulandshahar district. As per scheme guidelines, the time schedule for completion of godowns is one year, in case of non-railway siding godowns and two years for railway siding godowns, after placement of order based on tenders. FCI has about 1,40,000 MT own storage capacity in Bulandshahar district and the monthly allocation is about 9,000 MT, as such foodgrain requirements under all schemes are being met with the already available storage capacity.

(c): Does not arise.